## Categories of posts in Central Cooperative Banks in Punjab

@@1935-B. SHRI SAMAR MU-KHERJEE: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of posts of different categories in different Central Cooperative Banks in Punjab;
- (b) the number of reserved posts for Scheduled Castes in different categories in each Central Cooperative Bank:
- (c) the number of scheduled caste employees posted in each Category in different Central Cooperative Banks;
- (d) whether proper roaster for the purpose is being maintained in these banks; and
- (e) what steps are being taken to clear the backlog of reserved posts, if any?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (e) The information is being collected and will be laid on the table of the House.

जाधपुर लिपट नहर परियोजना का निर्माण

£1935-ग. थ्या भंवर लाल पंवार : क्या शहरी विकास मंत्री यह बताने की ज़्या करेंगे कि :

(क) जोधपुर लिक्ट नहर परियोजना पर, जो इंदिरा गांधी नहर परियोजना मे

£पूर्वतः श्रहारांकित प्रश्न 1652, 24 मई, 1990 से स्थानान्तरित । द्धलग है, त्रनुमानतया कितनी धनराणि खर्च की जानी है ; त्रीर हैं

(ख) इस परियोजना के कब तक पूरा हो जाने की संभावना है ?

शहरी विकास मंत्री (श्री मुरासोली मारन): (क) श्रीर (ख) जांधपुर लिफ्ट हैं कनाल परियोजना इन्दिरा गांधी मुख्य कैनाल अपक्रम से जोधपुर तक लगभग 202 किलोमीटर की दूरी तक पानी के प्रज्ञल के लिए हैं। राजस्थान सरकार ने मुचित किया है कि परियोजना की संशोधित अनुमोदित लागत 103.14 करोड़ रुप्ये है श्रीर निधियों की उपलब्धता की सर्त पर इसके 1992 तक पूण होने की सम्भादना है।

## Per Capita consumption of foodgrains in India

££1935-D. SHRI KAMAL MO-RARKA: Will the Minister of AG-RICULTURE be pleased to state:

- (a) what is the present per capita consumption of foodgrains in India; and
- (b) how does it compare with the position in advanced Countries?

THE MINISTER OF STATE IN THE DEPARTMENT OF AG-RICULTURE AND COOPERA-TION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) The level of consumption at any point of time depends upon population; production and availability; changes in stocks held by producers, traders and consumers; income distribution; pattern of consumption etc. The provisional estimates of per capita net availability of foodgrains for consumption for 1988 and 1989 are

<sup>@@</sup>Previously Unstarred Question 1630, transferred from the 24th May, 1990

<sup>££</sup>Previously Unstarred Question 2179, transferred from the 29th May, 1990

- 446.5 grams and 496.6 grams respectively per day.
- (b) It may not be appropriate to compare the foodgrains consumption in India with those of advanced countries, as the food habits differ from country to country, food baskets also very among countrie.

## 12,00 Noon

(The Deputy Chairman in the Chair)

## PAPERS LAID ON THE TABLE

Report of the Committee of Parliament regarding Scale of pay and connected matters in respect of the Secretaries-General of the Rajya Sabha and Lok Sabha)

SECRETARY-GENERAL: Madam, I lay on the Table a copy (in English) of the Report of the Committee of Parliament appointed to report on the pending matter of the scale of pay and connected matters in respect of the Secretaries-General of the Rajya Sabha and Lok Sabha. [Placed in Library. See No. LT-1021/90].

- I. Notification published the National Capital Region Planning Board Contributory Provident Fund Regulations, 1990.
- II. Notification publishing the Delhi.-Rent Control, (Amendment) Rules, 1990.

THE MINISTER OF URBAN DEVELOPMENT SHRI MURA-SOLI MARAN): Madam, I lay on the Table a copy each (in English and Hindi) of the Ministry of Urban Development—

I. Notification No. C-11031/1/88-NCRPB dated the 14th April, 1990 publishing the National Capital Region Planning Board Contributory Provident Fund Regulations, 1990, under section 38 of the National Capital Region Planning Board Act, 1985. [Placed in Library. See No. LT-990/90].

- II. Notification G.S.R. No. 473 (E) dated the 8th May, 1990, publishing the Delhi Rent Control (Amendment) Rules, 1990 under sub-section (3) of section 56 of the Delhi Rent Control Act, 1958. [Placed in Library. See No. LT-973/90].
- I. Notification publishing the Employees State Insurance (Control) Amendment Rules, 1990.
- II. Notifications publishing the Employees Provident Funds (Second Amendment) Scheme, 1990.

SHRI MURASOLI MARAN: Madam, on behalf of SHRI RAM VILAS PASWAN I lay on the Table a copy each (in English and Hindi) of the Ministry of Labour—

- I. Notification G.S.R. No. 199 dated the 31st March, 1990, publishing the Employees' State Insurance (Central) Amendment Rules, 1990 under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948. [Placed in Library, See No. LT- 972/90].
- II. Notification G.S.R. No. 221 dated the 7th April, 1990, publishing the Employees' Provident Funds (Second Amendment) Scheme, 1990, under section 6D of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT- 971/90].
- I. Report and Accounts (1988-89) of the National Seeds Corporation Limited, New Delhi and related papers.
- II. Report and Accounts for the period ending 30-6-1987 of the Karnataka Dairy Development Corporation Limited, Bangalore and related papers.

ग्रिष यंत्रालय में कृषि श्रीर सहकारिता विभाग में राज्य मंत्री है (श्री नितिश कुभार): महोदय मैं निम्नलिखित पत्न सभा पटल पर रखता हूं:

1. (1) कंपनी अधिनियम, 1956